## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 106(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

**NAME OF THE COMPANY:** M/s. Sh. Jasmohan Singh V/s. M/s. Freez King Industries Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

1. Mr. Sannabh Kalia SADV Respondents Jamuidhi
2. Ms. Sannath Bhattacharya(Adv) Respondent Somnath

4. Mr. Rerwinder Adv. Respondent Somnath

5. MR Arun Kathalin, SR Abv Petitimer

6. MR. Sourabh Carplin,

7. MR. Puneet Yadan

8. MR. Sa malesh Goysl S

## **ORDER**

Learned counsel for the petitioner, learned counsel for the respondent Nos. 1 & 2 and the learned counsel for the respondent No. 6 are present. Respondent No. 3 is present in person. Arguments have been heard in part.

List on 27.10.2016 for further arguments.

(R.Varadharajan) Member (Iudicial)

SdI

(Maharaj Krishan Hanjura) Member (Judicial)

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